

technical institutions. The report submitted by the Committee is under consideration of the Government.

#### Computerisation of Steel Plants

2416. SHRIMATI VYJAYANTHI-MALA BALI : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether Government are actively considering introduction of large-scale computerisation in various plants of SAIL in a phased manner ; and

(b) if so, whether Government would find alternative employment to displaced persons due to introduction of computerisation in their units ?

THE MINISTER OF STATE IN THE DEPARTMENT OF STEEL IN THE MINISTRY OF STEEL AND MINES (SHRI YOGENDRA MAKWANA) : (a) and (b). While SAIL are contemplating gradual introduction of computerisation in its steel plants/units in a phased manner, no dislocation of employment on account of its introduction is envisaged. Computerisation will be done through work stations spread all over the plants/units with full involvement of existing manpower appropriately trained for handling computers.

#### Industrial Pollution

2417. SHRIMATI BASAVARAJESWARJ :  
SHRI MOHANBHAI PATEL :  
SHRI C.K. KUPPUSWAMY :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether Government have called upon public sector enterprises and large industries to set an example in pollution control by strictly abiding by environmental laws ;

(b) whether any guidelines for location of the industries have also been issued ; if so, the details thereof ;

(c) the anti-pollution measures taken by Government so far ; and

(d) the outcome thereof ?

THE MINISTER OF ENVIRONMENT

AND FORESTS (SHRI Z.R. ANSARI) : (a) While reviewing the position of industrial units discharging effluents into the river Ganga, the Central Ganga Authority in a meeting held on 28-6-88 recommended that the Public Sector Undertakings should be required to submit a time bound programme for installation/augmentation of effluent treatment facilities. The concerned units and the respective Ministries/State Governments have since been asked to submit time bound programmes for implementation/upgradation of effluent treatment facilities.

(b) Yes, Sir. These include :

1. Industries shall maintain the distances as stipulated from areas listed such ecologically sensitive areas, coastal areas, major settlements etc.
2. No forest land shall be converted into non-forest activities for the sustenance of the industry.
3. No prime agricultural land shall be converted into industrial site.
4. The green belt around industry or in between two industries shall be as stipulated.
5. Land acquired shall have space for appropriate treatment plant after maximum possible reuse and recycle.
6. Each industry is required to maintain three ambient air quality measuring stations.

(c) The anti-pollution measures include monitoring of air and water quality, setting up of standards and their implementation and proper siting of industries.

(d) The outcome include—

1. A national network for water and air quality monitoring has been set up.
2. Standards for effluents and emissions from major polluting industries have been laid down for their implementation in a phased manner.